

In the National Company Law Tribunal, Jaipur

Item No. 116

CP No. 13/213-221/JPR/2018

UNDER SECTION 213(b) and 216, 221 OF COMPANIES ACT, 2013

In the matter of:

M/s Krishna Sales Corporation & Ors.Applicant/Petitioners

VS.

M/s The Rajasthan Industrial Gases Ltd. & Anr.Respondent

Order delivered on 13.06.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : Akanksha Noval, Adv.

ORDER

Learned counsel for the respondent states that Mr. Susshil Daga, Advocate who is leading in the matter has to attend some emergency and hence seeks adjournment. List the matter on 26.07.2019.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**